

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2021

IN THE MATTER OF:

**Pioneer Engineered Facility
Management Services Pvt. Ltd.**

...Appellant

Versus

Medeor Hospital Ltd.

...Respondent

Present:

For Appellant: Mr. Rakesh Wadhwa and Ms. Itisha Gulati, Advocates.

**For Respondent: Mr. Abhishek Singh and Ms. Aayushi Mishra,
Advocates.**

ORDER
(Through Virtual Mode)

19.02.2021: Shri Abhishek Singh, Advocate appears on behalf of Respondent. He may file reply affidavit alongwith his vakalatnama within three weeks. Rejoinder thereto, if any, may be filed by the Appellant within two weeks thereof. Short written submissions, not exceeding three pages, supported by compilation of relevant judgments may be filed alongwith the pleadings.

List the appeal 'for admission (after notice)' on **1st April, 2021**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc